

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

CP(IB) 335 of 2020

Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.02.2021

Name of the Company: Manoj Bishwanath Jindal Personal Gaurantor
to Navrang Roadlines Pvt Ltd

Section: 94 of the Insolvency and Bankruptcy Code, 2016

ORDER

Learned Counsel Mr. Aditya Gundecha appeared for the Petitioner.

This matter relating to personal guarantor and issue is pending before the Hon'ble Supreme Court of India, in view of this the matter stands adjourned.

List the matter on 10.03.2021 for further consideration.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 9th day of February, 2021